

.ITEM NO.25

COURT NO.11 SECTION XVIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 250/2015

QUANTUM SECURITIES PVT. LTD. & OTHERS

Petitioner(s)

VERSUS

NEW DELHI TELEVISION LTD.

Respondent(s)

(With appln. (s) for stay and office report)

Date : 06/12/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. P.V.Kapur,Sr.Adv.

Mr. Gagan Gupta,Adv.

Mr. Saurabh Kirpal,Adv.

Mr. Dinkar Singh,Adv.

Mr. Sidhant Kapoor,Adv.

Mr. V.K.Nagrath,Adv.

Ms. Prathibha Sridhar,Adv.

For Respondent(s) Mr. C.A. Sundaram,Sr.Adv.

Ms. Ekta Kapil,Adv.

Mr. Kuber Dewan,Adv.

Mr. Anuj Shah,Adv.

Ms. Vijaylakshmi Menon,Adv.

Mr. S. S. Shroff,Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed for by the learned senior counsel for the petitioners, list the matter in the second week of January, 2017.

Interim order, granted earlier to continue.

The petitioners shall file a copy of the written statement as also the list of witnesses in the pending suit before this Court, in the meantime.

(Anita Malhotra)

Court Master

(Saroj Kumari Gaur)

Court Master